



बेटी बचाओ
बेटी पढ़ाओ

भारतीय रिजर्व बैंक शिष्टाचार एवम् सुरक्षा स्थापना, नागपुर

Empanelment of Car Hiring Agencies/Companies for providing Car rental services on need basis to Reserve Bank of India, Nagpur

(e-Tender No - [RBI/Nagpur Regional Office/Others/3/25-26/ET/637](#))

The Prebid meeting for the captioned tender was held on December 22, 2025 at 11:00 Hrs. through CISCO WebEx. The following staff members of RBI and firms/prospective tenderers were present during the pre-bid meeting:

S. No.	Name and Designation of the RBI Official
1.	Capt Maruti S Falke, Manager (Protocol and Security)
2.	Shri Chetan Khandoji, Assistant Manager
3.	Shri Vishnu Kayande, Assistant Manager
4.	Shri Markat Patra, Assistant

S. No.	Name of the Firm/Prospective tenderers	Name of the Representative
1.	M/s Fab Car Travels	Mr. Abhijeet Patodia
2.	M/s Manisha Travels	Mr. Arpit Jichkar
3.	M/s Satish Travels	Mr. Aniket Dawle

2. The following queries/proposals were raised in the pre-bid meeting:

S. No	Query/Proposal	Clarifications furnished by the Bank
i.	Whether MSME bidders are exempted from remitting EMD for this tender?	No.
ii.	Please clarify if the car count requirement applies per category or to the entire fleet.	Kindly refer to Clause 1.16 (iii) of Section II of "General Instructions regarding technical and financial bids" (page no.18-19) of the tender document for details.



iii.	Will the final billing include charges for both extra kms and extra hours?	Kindly refer to Clause 9 of Part II of "Price Bid" (page no.67) of the tender document for details.
iv.	Does the billing calculation include the garage-to-garage distance and time?	Kindly refer to Clause 4 of Part II of "Price Bid" (page no.66) of the tender document for details.
v.	Is the contractor required to provide both Performance Bank Guarantee and Retention Money Deposit?	Kindly refer to Sr No. 7 & 8 of Schedule of Tender (page no.6) of the tender document for details. Successful tender shall submit Performance Bank Guarantee 5% of the estimated cost and Retention Money Deposit 5% of the estimated cost as per RBI, CO policy.
vi.	Can Bidders submit old Banker's certificate?	Bankers Certificate should be submitted specifically in the format provided by the Bank (Annex-B).
vii.	Is ISO-9001 compulsory for applying tender?	ISO-9001 certificate is not compulsory requirement however it may be submitted by the bidders if available.
viii.	Will agreed rates will be reviewed at the time renewal of contract?	Kindly refer to Clause 13 of Section IV of "Scope of work and Terms & Conditions governing the Contract" (page no.43) of the tender document for details.
ix.	Is there any format for providing bankers' details?	Details of Bankers should be submitted as per format in Annex I appended below.
x.	Can bidders submit Client Certificate in any other format than mentioned in Tender?	Client certificate should be submitted preferably in the format provided by the Bank (Annex-C). Any other format may be accepted provided it fully covers all the aspects and parameters mentioned in the Bank's prescribed format.
xi.	Will client certificates obtained from other Regional Offices of RBI be considered separately?	Client certificates provided other Regional Offices of RBI will be considered separately.



3. The following amendments/corrigenda in the Tender document is notified:

S. No.	Annex B	Existing point	Amended point
i.	Point No. 8 of Annex B "Format of Bank Report" (Page No. 48)	Opinion on whether the party is considered financially sound to be entrusted with the contract for works estimated to cost Rs. 17 lakhs	Opinion on whether the party is considered financially sound to be entrusted with the contract for works estimated to cost Rs. 26.50 lakh.



Annex-I

DETAILS OF BANKERS

Details of our Banker/s are:

	Banker 1	Banker 2
Name of the Banker		
Name of the Branch and its complete Postal Address		
Name and Job –title of the Contact Person along with his/her Telephone No. (s). and Fax No(s) etc.		
Type of Account and Account No.		
Whether Credit facility/ Overdraft facility enjoyed by the contractor.		
The period from which the contractor has been banking With the Banker		
Any other information which the contractor may like to furnish about its Bankers:		

Authorized Signatory
(With name)



4. All the above points were noted and agreed by the firms. Firms were advised to adhere to the prequalification criteria and all terms & conditions mentioned in the tender documents.

Please note:	
A	This document (Minutes of the Pre-bid meeting) shall form a part of the tender. Hence, it shall be signed and submitted along with the tender by the tenderers.
B	Rest of the terms and conditions and specifications as mentioned in the tender documents shall continue to remain the same.
C	The above amendments/ clarifications are issued for the information of all the intending bidders.
D	The submission of bid by the firm shall be construed to be in conformity to the bid document and amendments/ clarifications given above.
E	In case any vendors have already uploaded their bids to the MSTC portal before issuance of this Minutes of the Pre-bid meeting cum Corrigendum, they are advised to revise their bids and re upload their bids to the MSTC portal.

Place: Nagpur

Date: December 23, 2025

Regional Director
Reserve Bank of India, Nagpur